

[अवकाश नही देव]

जहाँ तक आपका एतराज या वह गुंडा शब्द पर पर, प्रिविलेज कोमन गुंडा शब्द पर या ।
(अवकाश) आप सुनते क्यों नहीं है ?

So far as the word 'goonda' is concerned, he has completely denied it. Now the other word that is left is 'goondai'. I have told you a number of times that I am going to examine the meaning of it. If it means 'goonda', you will be allowed.

SHRI VASANT SATHE : Then reserve your ruling, examine it and give it on Monday.

MR. SPEAKER Shri Dharam Bir Sinha.

13.47 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS, STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) . On behalf of Shri Dharam Bir Sinha. I beg to lay on the Table—

(1) A copy of the Annual Report (Part 1) of the Registrar of Newspapers for India on Press in India. 1972.

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in Library See No. Lt.-4942/73]

ANNUAL REPORTS OF GARDEN REACH WORKSHOPS, MAZAGON DOCK, GOA SHIPYARD FOR 1971-72, NOTIFICATION UNDER INDIAN SOLDIERS (LITIGATION) ACT, 1925 AND NAVY (AMDT.) REGULATIONS UNDER NAVY ACT, 1957.

SHRI J. B. PATNAIK : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Annual Report of the Garden Reach Workshops Limited, Calcutta, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4943/73].

(b) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4944/73]

(c) Annual Report of the Goa Shipyard Limited, Vasco-da-Gama, Goa, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4945].

(2) A copy of Notification No. S.R.O. 77 (Hindi and English versions) published in Gazette of India dated the 7th April, 1973 issued under section 3 of the Indian Soldiers (Litigation) Act, 1925. [Placed in Library. See No. LT-4946/73]

(3) A copy of the Navy (Prescribed Officers) (Amendment) Regulations, 1973 (Hindi and English versions) published in Notification No. S.R.O. 80 in Gazette of India dated the 14th April, 1973, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-4947/73]

(Interruptions)

MR. SPEAKER : As for the meaning of the word 'goondai', I am keeping the decision open so far as 'goondai' is concerned. I have given my ruling on 'goonda'.

REVIEW & ANNUAL REPORT OF MYSORE IRON & STEEL LTD. FOR 1971-72.

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : I beg to